

- (iv) Suitable action is also taken against the railway staff who are found wanting in discharge of their duties in this regard.

Shooting down of a Blue Bull

4034. SHRI PRATAPRAO B. BHOSALE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether an incident of shooting down of a wild blue bull near Indira Gandhi International Airport has been reported;

(b) if so, the details thereof; and

(c) the reasons for shooting the bull instead of capturing it alive?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHR Z.R. ANSARI): (a) Yes, Sir.

(b) A bluebull was sighted by the Apron Control Officer of Indira Gandhi International Airport around 15.00 hours on 5.11.87. Extensive combing of the area north of runway 27 was carried out and the animal was shot dead.

(c) As the efforts to capture the animal alive did not succeed, the animal was killed as a last resort for safe aircraft operations.

B.G. Railway Line from Giridih to Ranchi

4035. SHRI K.D. SULTANPURI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the proposed broad gauge railway line from Giridih to Ranchi via Kodarma and hazaribagh has been pending since long;

(b) if so, whether Government propose

to start construction of this important railway line in the tribal belt of Chhotanagpur and Santhal Pargana Divisions next year; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). Survey for this rail line was completed in 1986. The project was assessed as financially unremunerative. It could not be considered for being taken up due to constraint of resource and heavy commitments for on-going projects.

Railway Porters

4036. SHRI N. VENKATA RATNAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government received various representations to treat the licensed porters of Railways as class IV staff;

(b) whether Government considered the request and if so, the decision thereon; and

(c) if Government accepted the request when it would be implemented and if not, the reasons for not accepting?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c). The request were considered but could not be agreed to. The licensed porters are railways' licencees. Their services are utilised for carrying passengers' luggage within the railway premises at fixed charges which they collect directly from the passengers. The present system is working satisfactorily.